

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 221 of 2013**

**Dated : 17<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Saigal  
Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Shashank Pandit for R.2  
Mr. R.B. Sharma for R.7  
Mr. Alok Shankar for R.6**

**ORDER**

The learned counsel for the Respondent No.6 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 24.01.2014 after serving copy on the other side.

Post the matter on **10.02.2014.**

**(Rakesh Nath)  
Technical Member  
ts/vs**

**(Justice M. Karpaga Vinayagam)  
Chairperson**